
**JM Financial Asset Reconstruction Company Ltd Vs Mr. Pradeep Kumar
Kabra Liquidator For Pacific Pipe Systems Pvt. Ltd**

Company Appeal (AT) (Ins) No. 946 Of 2021

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Feb. 28, 2022

Acts Referred:

Insolvency and Bankruptcy Code, 2016 " Section 35, 38, 39, 52, 53, 61#Insolvency and Bankruptcy Board of India (Liquidation Process) 2016 " Regulation 16, 16(2), 18, 18(2)(b), 23, 30

Hon'ble Judges: Ashok Bhushan, Chairperson (J); Dr. Ashok Kumar Mishra, Member (T)

Bench: Division Bench

Final Decision: Disposed Of

Judgement